IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-193-2020

Ms. Ashraf Nagarwala

... Petitioner

Versus

Margao Municipal Council & Ors.

... Respondents

Shri A.D. Bhobe, Advocate for the Petitioner. Shri C.A. Coutinho, Advocate for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 20 October 2020

P.C. :

Post the matter tomorrow, i.e. on 21.10.2020.

DAMA SESHADRI NAIDU, J.

NH